

Year	Loans Sanctioned	
	Number	Amount (Rs. in Crores)
1987-88	8732	19.16
1988-89	14154	26.39

[*Translation*]

Development of New Sites in Rajasthan and Maharashtra

9539. SHRI HARIBHAU SHANKAR MAHALE: Will the Minister of TOURISM be pleased to state:

(a) whether the number of foreign and domestic tourists visiting Maharashtra is increasing continuously;

(b) the percentage of the foreign tourists which visited Rajasthan out of the total tourists visited the country during 1989;

(c) whether there is any proposal to provide central assistance for developing new sites of tourist significance in Maharashtra and to provide more facilities for the existing tourist resorts/spots there;

(d) if so, whether Union Government have also received any proposal in this regard from Government of Maharashtra for their approval;

(e) if so, the details thereof and the time by which these proposals will be approved; and

(f) the steps taken/proposed to be taken by Government to promote tourism in the State?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) Yes, Sir.

(b) According to the information available from the State Government, about 31% of total foreign tourists to India, visited Rajasthan during 1989.

(c) to (e). Development of Tourism is primarily the responsibility of State Governments. The Central Department of Tourism extends financial assistance to States based on specific proposals received from them, subject to their merits, availability of funds and interest priority. The detailed project proposals along with estimates for the year 1990-91 are yet to be submitted by Government of Maharashtra.

(f) Steps taken to promote tourism in Maharashtra, include continued publicity in domestic and overseas markets, production of films and publicity material and promotion of fairs and festivals.

[*English*]

Tax Collection By States

9540. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of FINANCE be pleased to state:

(a) the details of tax collected/revenue realised by each State/Union Territory during 1988-89 and 1989-90.

(b) whether Government have received proposals to link devolution of funds from Central Pool to the tax collection efforts of each State; and

(c) if so, the reaction of Government thereon?

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI ANIL SHAS-
TRI): (a) The details of collections of Direct
and Indirect Taxes for 1988-89 and 1989-90

is given in the statements I to IV.

(b) No, Sir.

(c) Does not arise.

STATEMENT - I

S. No.	State	<i>(Rs. in crores)</i>	
		1988-89	1989-90(Provisional)
1.	Andhra Pradesh (iii)	1196.30	1397.64
2.	Assam (vi)	574.61	740.03
3.	Bihar	738.91	901.27
4.	Chandigarh (viii)	455.24	530.06
5.	Delhi (vii)	936.09	1123.26
6.	Goa	102.00	104.70
7.	Gujarat (i)	2049.89	2428.25
8.	Karnataka	1049.66	1259.72
9.	Kerala (iv)	446.45	488.73
10.	Madhya Pradesh	905.38	1077.21
11.	Maharashtra	5459.63	6611.38
12.	Orissa	225.82	315.46
13.	Rajasthan	594.64	612.60
14.	Tamil Nadu (ii)	1462.46	1633.55
15.	Uttar Pradesh	1602.67	1928.19
16.	West Bengal (v)	1143.69	1272.53
	Deduct drawback paid by customs houses	204.63	249.72
Total		18738.81	22174.86

- (i) Includes Dadra & Nagar Haveli, Daman & Diu
- (ii) Includes Pondichery and area comprised in Malakipara Tea factory range, being a part of Periyaran village of Mukundapuram Taluk of Trichur district of Kerala excludes Mahe commune of the village Yanam
- (iii) Includes village Yanam of the U.T. of Pondichery
- (iv) Includes Lakshadweep and Mahe commune of the UT of
- Pondichery but excludes comprised in Malakipara Tea factory range, being a part of Periyaran village of Mukundapuram Taluk of Trichur district of Kerala
- (v) Includes Manipur, Meghalaya, Mizoram, Nagaland, Tripura & Arunachal Pradesh
- (vi) Includes Haryana
- (vii) Includes Punjab, H. P. and J & K.
- * As per Departmental records.

STATEMENT - II

S. No.	Collectorate/Customs House	(Rs. in crores)	
		1988-89	1989-90
1.	Ahmedabad	40.90	65.32
2.	Ahmedabad (Prev)	101.74	107.71
3.	Allahabad	28.18	54.57
4.	Aurangabad	81.45	127.49
5.	Bhubaneshwar	110.10	85.00
6.	Bombay	5739.28	6579.46
7.	Bombay-II	9.43	8.39
8.	Bombay-III	178.87	186.74
9.	Calcutta	2006.35	2196.53
10.	Chandigarh	103.23	138.36
11.	Cochin	338.65	254.53
12.	Cochin (C. Ex)	26.38	31.98
13.	Coimbatore	55.86	76.49

S. No.	Collectorate/Customs House	<i>(Rs. in crores)</i>	
		1988-89	1989-90
14.	Delhi	900.14	927.84
15.	Goa	41.94	46.95
16.	Guntur	2.58	5.02
17.	Hyderabad	106.91	121.92
18.	Indore	66.64	66.69
19.	Jaipur	102.91	121.92
20.	Kandla	708.97	641.29
21.	Kanpur	382.09	443.05
22.	Karnataka	355.00	470.18
23.	Madras	2170.57	2459.66
24.	Madras (C.Ex)	25.89	26.86
25.	Meerut	83.71	98.06
26.	Nagpur	38.80	54.19
27.	Patna	14.17	24.21
28.	Pune	102.31	123.98
29.	Rajkot	26.06	43.92
30.	Sahar Air Customs	1054.83	1327.83
31.	Shillong	1.02	1.2
32.	Tiruchirapalli	52.14	60.83
33.	Vadodara	363.78	383.86
34.	Visakhapatnam	332.06	504.55

S. No.	Collectorate/Customs House	(Rs. in crores)	
		1988-89	1989-90
35.	West Bengal	2.15	5.42
Total		15755.09	17887.47

* As per Departmental records.

STATEMENT - III

S. No.	State	(Rs. in Crores)	
		Corporation Tax	Taxes on Income other than Corporation tax
1.	Andhra Pradesh	66.01	164.46
2.	Arunachal Pradesh	00.06	1.59
3.	Assam	18.54	41.47
4.	Bihar	12.94	98.63
5.	Goa	11.87	12.66
6.	Gujarat	124.39	320.47
7.	Haryana	17.83	51.40
8.	Himachal Pradesh	2.51	12.93
9.	Jammu & Kashmir	10.42	16.97
10.	Karnataka	138.27	107.75
11.	Kerala	37.06	102.23
12.	Madhya Pradesh	16.91	135.02
13.	Maharashtra	1647.08	1285.65
14.	Manipur	—Nil—	1.88
15.	Meghalaya	0.025	4.48
16.	Mizoram	0.019	0.893

<i>S. No.</i>	<i>State</i>	<i>(Rs. in Crores)</i>	
		<i>Corporation Tax</i>	<i>Taxes on Income other than Corporation tax</i>
17.	Nagaland	0.058	2.98
18.	Orissa	14.33	38.47
19.	Punjab	76.71	109.13
20.	Rajasthan	7.81	81.63
21.	Sikkim	—Nil—	—Nil—
22.	Tamil Nadu	179.78	297.38
23.	Tripura	0.001	0.819
24.	Uttar Pradesh	563.40	245.06
25.	West Bengal	457.70	263.29

<i>Sl.No.</i>	<i>Union Territory</i>	<i>(Rs. in crores)</i>	
		<i>Corporation Tax</i>	<i>Taxes on income other Corporation Tax</i>
1.	Andaman & Nicobar	0.621	0.522
2.	Chandigarh	10.71	15.97
3.	Daman Diu	0.174	1.13
4.	Dadra & Nagar Haveli	0.082	0.612
5.	New Delhi	646.72	428.60
6.	Pondicherry	1.59	2.86
7.	Lakshadweep	—	0.081

STATEMENT - IV

<i>Sl. No.</i>	<i>Name of Zonal Accounts Office</i>	<i>(Rs. in crores)</i>	
		<i>Corporation Tax</i>	<i>Income Tax</i>
1.	Agra	0.693	30.59
2.	Ahmedabad	111.72	390.20

Sl. No.	Name of Zonal Accounts Office	(Rs. in crores)	
		Corporation Tax	Income Tax
3.	Allahabad	5.28	75.01
4.	Amritsar	0.503	47.28
5.	Bangalore	96.60	251.04
6.	Bhopal	16.88	142.75
7.	Bhubneshwar	18.09	44.18
8.	Bombay	1460.50	1109.82
9.	Calcutta	509.54	274.99
10.	Cochin	28.42	113.13
11.	Hyderabad	86.59	193.68
12.	Jaipur	11.22	104.31
13.	Jalandhar	4.25	35.83
14.	Kanpur	11.57	47.61
15.	Lucknow	7.29	60.82
16.	Madras	232.70	363.44
17.	Meerut	449.24	69.12
18.	Nagpur	26.73	81.54
19.	New Delhi	589.63	471.17
20.	Patiala	67.38	115.20
21.	Patna	2.46	114.29
22.	Pune	53.59	217.90
23.	Rohtak	22.14	57.81
24.	Shillong	29.44	58.05

* For 1989-90 State-wise/U.T.-wise are not yet available. The above figures are Zonal Accounts office wise.

[*Translation*]

Air Stations in Rajasthan

9541. PROF. RASA SINGH RAWAT:
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of AIR stations in Rajasthan with transmission capacity and locations thereof;

(i)	Ajmer	-	2x100 KW MW Transmitter
(ii)	Bikaner	-	10 KW MW Transmitter
(iii)	Jaipur	-	1 KW MW Transmitter - 2 nos.
(iv)	Jodhpur	-	100 KW MW Transmitter 1 KW MW Transmitter
(v)	Kota	-	1 KW MW Transmitter
(vi)	Suratgarh	-	2x10 KW MW Transmitter
(vii)	Udaipur	-	10 KW MW Transmitter

(b) There are six full fledged radio stations except Ajmer, which is a relaying centre of Jaipur.

(c) Music and drama artists are invited for broadcast according to their respective gradations as decided by audition. Poets are invited according to their standing and other

(b) the number of radio stations and relay centres therefrom;

(c) the criteria laid down for inviting poets, litterateurs, and artistes for radio programmes; and

(d) the percentage of time allotted to the programmes in Rajasthani dialect?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) There are seven AIR stations in operation in the State of Rajasthan. Their locations and transmitter capacities are detailed below:-

literatures are invited according to the programme requirements and their suitability to the programmes.

(d) Details to percentage of dialect programmes to the spokenwords programmes of the stations in Rajasthan is as under:

<i>Stations</i>	<i>Total hours of Programmes (per month)</i>	<i>Programme in Rajasthani (per month)</i>	<i>Percentage</i>
Bikaner	106.50	6 Hrs.	5.6%
